

Also statutory environmental clearance for the project is to be obtained by the State Government from Ministry of Environment & Forests.

The time taken for clearance of project proposal by Advisory Committee of Ministry of Water Resources (MoWR) is dependent on compliance by State Government.

Diversion of river Brahmaputra

4174. SHRI P. BHATTACHARYA:

SHRI BHUPENDER YADAV:

SHRI TARIQ ANWAR:

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Arunachal Pradesh Government has expressed its apprehension that China had diverted water of Brahmaputra river which had dried up in the State, recently;
- (b) if so, the details thereof and the reaction of Government thereto;
- (c) whether Government has raised the issue with the Chinese authorities;
- (d) if so, whether China has denied diversion of river Brahmaputra and construction of large dams in Tibet; and
- (e) if so, the reaction of Government thereto and further steps taken/being taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) Newspaper article published in Times of India, Delhi capital edition dated 1st March, 2012 quoting Statement of Mr. Tako Dabi, the political adviser to Chief Minister that People of Pasihgat town in East Siang district found that water level of the river receded so much that it almost dried and expressed apprehension that China could have diverted the water of the river, which is known as Yarlong Tsangpo in Tibet, or there could be some artificial blockade due to which this has happened.

(b) and (c) There is no evidence that Brahmaputra river had dried up in the State, recently. Central Water Commission (CWC) maintains river water level and discharge data at Tuting in Upper Siang District near the border to Tibet Autonomous Region, China.

The analysis of Siang River flows at Tuting undertaken by CWC for January and February months of preceding five years (2007-2011) shows that the average monthly flows in January/February, 2012 are atleast 50 to 150% higher than the corresponding average monthly flows during the previous years.

(d) and (e) Government of India keeps a constant watch on all developments in the region having bearing on India's interest and takes necessary measures to protect them. In this regard, in October, 2011, Vice Minister of Chinese Ministry of Water Resources also stated that the Chinese Government has no plan to conduct any diversification project on Yarlung Zangbo/Brahmaputra River. Government has ascertained that construction activity on Brahmaputra river at Zangmu on the Chinese side is a Run of the River hydro electric project, which does not store water and will not adversely impact the downstream areas in India.

Acceleration irrigation benefit programme in Rajasthan

†4175. SHRI ASHK ALI TAK: Will the Minister of WATER RESOURCES be pleased to state:

(a) the details of such places in Rajasthan where the projects under the Accelerated Irrigation Benefit Programme are underway in 2012-13; and

(b) the extent of works completed, so far, in this regard and by when the remaining works are likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) The details of ongoing major and medium irrigation projects of Rajasthan under Accelerated Irrigation Benefit Programme (AIBP) indicating areas benefitted under these projects is given in the Statement-I (*See below*). and surface irrigation projects is given in the Statement-II (*See below*).

(b) As per proposals submitted by the State Government, the physical progress of the ongoing major/medium irrigation projects of Rajasthan under Accelerated Irrigation Benefit Programme (AIBP) indicating completion details is given in the Statement-III (*See below*) and for surface minor irrigation projects is given in the Statement-IV.

†Original notice of the question was received in Hindi.